

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

WINTER SESSION

TUESDAY, NOVEMBER 25, 2014

PRIVATE MEMBERS' BUSINESS

1. **Questions.**
2. Shri C. R. MARAK, MLA to call the attention of the Chief Minister in-charge Political. Under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in "*The Shillong Times*", dated 28.10.2014 under the caption "*ANVC to seek clarity on Peace Agreement*".
3. Prof. R.C. LALOO, Deputy Chief Minister in-charge Education to lay a statement relating to a Call Attention notice by Shri C.R. Marak,, MLA under the caption "*MBOSE asks teachers to re-appear in HS Exams*".
- *4. Special Motion.
- *5. Motions.
- *6. Resolutions.

Shillong,
The 24th November, 2014

H.Myllemngap,
Secretary,
Meghalaya Legislative Assembly.